mation in this context has been obtained from this State.

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(d) The matter is under the consideration of State Governments.

#### Report on Bihar Sharif communal disturbances

## 2622. SHRI HAREKRUSHNA MALLICK:

#### - SHRI SYED SHAHABUDDIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Bihar Government had instituted an administrative enquiry in the Bihar Sharif communal disturbances of April-May, 1981;

(b) whether it is also a fact that the one-man enquiry committee has submitted its report to Government;

(c) whether the report has not been made public so far:

(d) wheher any action has been taken on the basis of the report against officers held responsible; and

(e) whether any progress has been made in Bihar in demarcation of graveyards?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (c) The informations is being collected from the State Government and will be laid on the Table of the House.

## Memorandum from All India Udbastu <sup>a</sup> Association

2623. SHRI ABDUL REHMAN SHEIKH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received any memorandum from the All India Udbastu Association regarding the future of the erstwhile East Pakistan refugees consequent on the promulgation of the Ordinance on the

15th October, 1983 on the detection pf foreigners in Assam:

to Questions

(b) if so, what are the details in this regard; and

(c) what steps are cotnemplated by Government to safeguard the interests of the refugees who came to India from erstwhile East Pakistan after partition and have settled in various States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) No. Sir.

(b) and (c) Does not arise.

## Use of CRPF to terrorise citizens of Assam

2624. SHRI AJIT KUMAR SHAR-MA: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) whether the Central Government are aware that the CRPF personnel have been used by the Assam Government to terrorise rural and urban citizens in the State violating human rights; and

(b) if so, what steps the Central Government have taken to stop such use of the CRPF?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) CRPF personnel are presently deployed in Assam for assisting the State Government in maintenance of law and order. It is not a fact that CRPF personnel are being used to terrorise the people.

(b) Does not arise.

# Death of a CRPF jawan in Gauhati

2625. SHRI AJIT KUMAR SHAR-MA: Will the Minister of HOME AF-FAIRS be pleased to state:

(a) the details of the circumstances leading to the death of a CRPF Jawan